

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2013

Dated : 20th January, 2014

DAV College Managing Committee ... Appellant(s)

Versus

DERC & Ors. ...Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the matter on **13.02.2014.**

COURT MATER